



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,12th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 2**

**[DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>			
1 <a href="#">WA/285/2024</a> FIXED	M/S RAMA K GUPTA AND COMPANY <b>Versus</b> THE PANCHAYAT AND RURAL DEVELOPMENT DEPTT AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR G N SAHEWALLA (R-3) SC, P AND R.D. MR M SAHEWALLA(R-3) MR H K SARMA(R-3) MS K BHATTACHARYYA(R-3) MS K SARMA(R-3)
<b>HEARING</b>			
2 <a href="#">WP(C)/8682/2019</a>	KRISHNA KANTA DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. U SARMA	SC, N C T E SC, SEC. EDU.
<b>WITH</b> 3 <a href="#">WP(C)/7959/2017</a>	PARTHA SARATHI CHOUDHURY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
<b>WITH</b> 4 <a href="#">WP(C)/840/2018</a>	PRABHASH KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN	GA, ASSAM SC, SEC. EDU.
<b>WITH</b> 5 <a href="#">WP(C)/5480/2019</a>	IBRAHIM KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	MR. I ALAM (SC, N.C.T.E) SC, SEC. EDU.
<b>WITH</b> 6 <a href="#">WP(C)/5992/2019</a>	SHAHUD AHMED BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. I ALAM SC, N C T E SC, SEC. EDU.
<b>WITH</b> 7 <a href="#">WP(C)/4250/2020</a>	SYED USUF ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, N C T E SC, SEC. EDU.

8	<b>WITH</b> <a href="#">WP(C)/571/2022</a>	CHAND MOHOMMAD ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
9	<a href="#">C.Ex.App./5/2020</a>	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
10	<b>WITH</b> <a href="#">C.Ex.App./9/2020</a>	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
11	<a href="#">C.Ex.App./7/2020</a>	BRAHMAPUTRA CRACKER AND POLYMER LTD. <b>Versus</b> THE COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE	MR. D SARAF MR. D SARAF MR. S S GUPTA	MR. S C KEYAL
12	<a href="#">C.Ex.App./8/2020</a>	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH <b>Versus</b> M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/1980/2020</a> in <a href="#">C.Ex.App./8/2020</a>	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH <b>Versus</b> M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	
13	<a href="#">PIL/80/2020</a>	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM MS. N BORDOLOI, SC, REVENUE DEPTT. ASSAM ASSTT.S.G.I. SC, G M D A
14	<a href="#">WP(C)/1726/2020</a>	MITHUN CHAKRABORTY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY MR S DIFUSA MRS. R YASMIN	GA, ASSAM SC, S E C
15	<a href="#">WP(C)/2974/2020</a>	ALL ASSAM NURSES ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
16	<a href="#">C.Ex.App./2/2021</a>	SRI MAHABIR PRASAD JAIN <b>Versus</b> COMMISSIONER OF CUSTOMS	MS A DAS MS P CHAKRABORTY MS K KHAN	SC, CUSTOMS AND CENTRAL EXCISE
17	<a href="#">WA/54/2022</a> CAVT. NO.09322/021,	THE STATE OF ASSAM AND ANR <b>Versus</b> MD. NUR SHAHED ALI AND 2 ORS	MR. A CHAMUAH	MR. B D KONWAR SR. ADV. MR J SINGH FOR CAVEATOR
18	<b>WITH</b> <a href="#">WA/307/2021</a>	JOYNAB KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
19	<a href="#">WA/333/2022</a>	DEEPAK DAMANI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
20	<b>WITH</b> <a href="#">WA/334/2022</a>	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C
21	<a href="#">WA/362/2022</a>	NURUL AMIN <b>Versus</b> KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
6)	MR. N SHARMA	09-09-2024	To	22-09-2024
7)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
8)	MR. R K BHATRA	15-09-2024	To	20-09-2024
9)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
10)	MR. P P BARUAH	13-09-2024	To	20-09-2024
11)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
12)	MR P C DEY	12-09-2024	To	13-09-2024
13)	MS. B CHOWDHURY	11-09-2024	To	12-09-2024
14)	MS. B M CHETRI	11-09-2024	To	06-11-2024
15)	MR. M SARANIA	12-09-2024	To	12-09-2024
16)	MR. P MAHANTA	13-09-2024	To	14-09-2024
17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/5498/2021</a> PART-HEARD, FIXED	KANDARPA DAS <b>Versus</b> THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
2	<a href="#">WP(C)/4393/2022</a> PART-HEARD, FIXED	SRI SASANKA SAIKIA <b>Versus</b> THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/2241/2022</a> in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR <b>Versus</b> SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
3	<b>WITH</b> <a href="#">Cont.Cas(C)/423/2022</a>	SANSANKA SAIKIA <b>Versus</b> HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
4	<a href="#">WP(C)/1448/2024</a> PART-HEARD, FIXED	MD.MAINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/2358/2024</a> in WP(C)/1448/2024	MAINUL ISLAM, <b>Versus</b> MD.MAINUL ISLAM	MR J ABEDIN MR J ISLAM	MR M H CHOUDHURY SC, SEC. EDU.
5	<a href="#">I.A.(Civil)/1980/2024</a> PART-HEARD, FIXED in WP(C)/674/2024	YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT

**WITH**  
[WP\(C\)/674/2024](#)

YASH SHARMA  
**Versus**  
UNION OF INDIA AND 4 ORS

MR. S SHARMA

MR. R P KAKOTI SR. ADV.  
(r-2 to 5)  
MR A B DEY (r-2 to 5)  
MR. S SUTRADHAR (r-2 to 5)  
SC, IITG  
DY.S.G.I.

**WITH**  
[I.A.\(Civil\)/1163/2024](#)  
**in** WP(C)/674/2024

YASH SHARMA  
**Versus**  
UNION OF INDIA AND 4 ORS

MR. S SHARMA

SC, IITG  
DY.S.G.I.

6 **WITH**  
[WP\(C\)/879/2024](#)

KUMAR GAURAV  
**Versus**  
UNION OF INDIA AND 4 ORS

MR. S SHARMA

MR. R P KAKOTI SR. ADV.  
(r-2 to 5)  
MRS. R DEVI  
MR A B DEY (r-2 to 5)  
MR. S SUTRADHAR (r-2 to 5)  
DY.S.G.I.

**WITH**  
[I.A.\(Civil\)/1162/2024](#)  
**in** WP(C)/879/2024

KUMAR GAURAV  
**Versus**  
UNION OF INDIA AND 4 ORS

MR. S SHARMA

SC, IITG  
DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Rev.P./344/2024</a> WITH LCR 7 FILES, FIXED	MONUJ SARMAH <b>Versus</b> MAYURI KASHYAP	MR. D CHUTIA MR SAURADEEP DEY	
2	<b>WITH</b> <a href="#">Crl.Rev.P./15/2023</a>	RAJESH KUMAR ROY <b>Versus</b> BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS P. NAIDING P. NAIDING	MR H K SARMA
3	<b>WITH</b> <a href="#">Crl.Pet./280/2023</a>	MANASH GOGOI <b>Versus</b> SWAPNA DAS GOGOI	MR. K BORUAH MR. M ALAM MS P DAS	MR. I CHOUDHURY R L CHUTIA
4	<b>WITH</b> <a href="#">Crl.Pet./322/2023</a>	MD. JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY S RABHA	A W AMAN (R- 2) MS SURAYA RAHMAN (R- 2) MR SARFRAZ NAWAZ (R- 2) MR S A BARBHUYAN (R- 2) MR S T ADNAN (R- 2) SAMIM RAHMAN (R- 2) PP, ASSAM
5	<b>WITH</b> <a href="#">Crl.Pet./1295/2023</a>	MANAB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MS. M BHATTACHARJEE (R- 2) MS. M BHARATI (R-2) MS. P DASGUPTA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/490/2024</a> in Crl.Pet./1295/2023	SMT. SUPARNA ROY CHOUDHURY <b>Versus</b> MANAB BHATTACHARJEE,	MS M BHARATI	MR N A MAZARBHUIYA
6	<b>WITH</b> <a href="#">Crl.Pet./361/2024</a>	NITYANANDA DAS @ NITU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL	DR. B N GOGOI (R-2) PP, ASSAM
7	<a href="#">WP(C)/4231/2024</a> FIXED	ARIF RABBANI AND 20 ORS. <b>Versus</b> GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, N C T E SC, G U

**ADMISSION**

- 8 [WP\(C\)/4773/2012](#)  
FIXED SHONAB UDDIN MOLLAH  
**Versus**  
STATE OF ASSAM and ORS. MR. A SAYED  
MR. A SAYED  
MRK HUSSAIN  
MR. S K TALUKDAR  
MR. S K TALUKDAR  
MR.S ALIM  
MS.M BEGUM GA, ASSAM  
MR.R ISLAM  
MR.M U MONDAL  
MR.U K GOSWAMI  
MD.A MATLIB  
MR A N AHMED  
SC, EDU  
MR.B C CHOUDHURY  
MR.A S CHOUDHURY
- 9 [WP\(C\)/1010/2020](#)  
FIXED SUNAYAN DEKA  
**Versus**  
INDIAN INSTITUTE OF TECHNOLOGY,  
GUWAHATI AND 3 ORS MR S DEY  
MS. D GHOSH MR. R P KAKOTI SR. ADV.  
MR. A K DUTTA  
MR H DAS (R4)  
MR. B C DEKA (R4)  
MR A B DEY  
MR. S SUTRADHAR  
SC, IITG
- 10 [WP\(C\)/4898/2020](#)  
FIXED DR. AMAD UDDIN  
**Versus**  
THE STATE OF ASSAM AND 5 ORS MR H R A CHOUDHURY  
MR J ABEDIN  
MR. K I MAZUMDER SC, HIGHER EDU  
MR. B. C. DAS (R8)  
MR. B. DEURI, GA, ASSAM  
(R7)  
MR. P. DEKA (R8)  
MR. A K DUTTA (R3, R5)  
MR. B BORAH (R8)  
MR. B PURKAYASTHA (R3,  
R5)
- 11 [WP\(C\)/6197/2022](#)  
FIXED ACHALA GOSWAMI  
**Versus**  
THE STATE OF ASSAM AND 4 ORS MR. A R BHUYAN  
MRS P RAI  
MR H BEZBARUA  
MR N Z CHOUDHURY  
MR N A MAZARBHUIYA  
MS. S. SAIKIA  
MR. R DEKA SC, HIGHER EDU  
GA, ASSAM  
SC, SEBA
- 12 [WP\(C\)/2821/2023](#)  
FIXED DR. KARUNA CHAMARIA NEE GOENKA  
**Versus**  
THE STATE OF ASSAM AND 6 ORS MR. U K NAIR  
MR. A DEKA  
MR N SARMA  
MR A CHAKRABORTY  
MS D MAHANTA  
MS N NEWME SC, HIGHER EDU  
SC, U G C
- 13 [WP\(C\)/4605/2023](#)  
FIXED DIPIKA BORUAH  
**Versus**  
THE STATE OF ASSAM AND 4 ORS MR. K N CHOUDHURY  
MR. R M DEKA  
MS N MAHANTA SC, HIGHER EDU  
MR R DHAR (R-4)  
MR J PAYENG (R3, R5)  
MS A PAYENG (R3, R5)
- 14 [WP\(C\)/6975/2023](#)  
FIXED SHIKSHA VALLEY SCHOOL  
**Versus**  
THE STATE OF ASSAM AND 4 ORS MS N SAIKIA  
MR. A K DUTTA  
DY.S.G.I.  
SC, INDUSTRIES AND  
COMMERCE
- 15 [WP\(C\)/2884/2024](#)  
FIXED KALPANA GOSWAMI  
**Versus**  
THE STATE OF ASSAM AND 3 ORS MR. S P SHARMA  
SC, HIGHER EDU  
MR. I H SAIKIA (R-4)  
MR. B BORAH (R-4)  
MR. K KALITA (R-4)

**WITH**

- 16 [WP\(C\)/1941/2024](#)  
THE GOVERNING BODY OF KHERAJKHAT  
COLLEGE  
**Versus**  
THE STATE OF ASSAM AND 3 ORS MR. I H SAIKIA  
MR. B BORAH  
MR. K KALITA  
MR K KASHYAB  
MS L HMAR SC, HIGHER EDU

**WITH**

[I.A.\(Civil\)/1811/2024](#)  
in WP(C)/1941/2024

- DR. KALPANA GOSWAMI,  
**Versus**  
THE STATE OF ASSAM AND 3 ORS MR. S P SHARMA  
SC, HIGHER EDU

**ORDERS**

- 17 [Cont.Cas\(C\)/167/2024](#)  
FIXED GITALI BORDOLOI DAS  
**Versus**  
NARAYAN KONWAR AND ORS. MR. B CHETRI  
MR. K GOGOI(R-5)  
MR. D UPAMANYA(R-5)
- 18 [Cont.Cas\(C\)/331/2024](#)  
FIXED GEETASHREE DAS  
**Versus**  
MAMATA HOJAI MR. S K DAS  
MR D BARMAN  
MR A I TALUKDAR

**HEARING**

- 19 [Crl.Rev.P./138/2021](#)  
PART-HEARD, LCR 6 FILES, FIXED
- SAHARUDDIN ALI  
**Versus**  
THE STATE OF ASSAM AND ANR.
- MR. R M CHOUDHURY  
MR M RAHMAN  
MR. J KALITA  
MR D KALITA
- MR. B K BHAGAWATI  
MR. M HUSSAIN (R-2,3)  
S W HUSSAIN (R-2,3)  
PP, ASSAM
- WITH**  
[I.A.\(Crl.\)/507/2024](#)  
in Crl.Rev.P./138/2021
- SAHARUDDIN ALI,  
**Versus**  
THE STATE OF ASSAM AND ANR.
- MR. R M CHOUDHURY  
PP, ASSAM
- 20 [WP\(C\)/6411/2014](#)  
CAVT. NO.349/2/014  
FIXED
- SMTI GITA RABHA  
**Versus**  
THE STATE OF ASSAM AND 5 ORS
- MR.R C SAIKIA  
MR.P KHATANIAR  
MS. K SAIKIA  
MS. N DEY  
MS.B BARUAH  
MR B P BORAH
- FOR CAVEATOR  
SC, HIGHER EDUCATION  
MR.S K MUKTAR
- 21 [WP\(C\)/6534/2014](#)  
FIXED
- DR. LOKMAN ALI  
**Versus**  
THE STATE OF ASSAM AND 5 ORS
- MR. M A I HUSSAIN  
MR K P PATHAK  
MR. K N CHOUDHURY  
MR A R BHUYAN  
Mr M U Ahmed  
Mr. A Baruah
- MR.B D KONWAR  
MR.A SARMA  
MR.D MOZUMDER(R-3)  
MR D K DAS(R-7)  
MR. J H SAIKIA(R-3)  
MR.K KALITA  
MR.R KALITA  
MS.S BARUAH  
MR.S CHOUDHURY(R-3)  
MR.R SALOI  
MR.R TALUKDAR(R-6&7)  
MS.P KHOUND  
MR H BETALA(R-7)  
MR C KUMAR (R-7)  
MR. P. J. PHUKAN, SC, G U  
MR. R K AGARWALA(R-7)  
SC, HIGHER EDUCATION  
MR.M K MISHRA  
MRS.J M KONWAR
- WITH**  
[I.A.\(Civil\)/505/2022](#)  
in WP(C)/6534/2014
- LOKMAN ALI  
**Versus**  
THE STATE OF ASSAM AND 5 ORS
- MR. K N CHOUDHURY  
MR A R BHUYAN  
Mr M U Ahmed
- SC, HIGHER EDU  
MR.A SARMA  
MR.D MOZUMDER(R-3)  
MR. J H SAIKIA(R-3)  
MR.K KALITA  
MR.R KALITA  
MS.S BARUAH  
MR.S CHOUDHURY(R-3)  
MR.R SALOI  
MR.R TALUKDAR(R-6&7)  
MS.P KHOUND  
MRS.J M KONWAR  
MR.M K MISHRA  
SC, HIGHER EDUCATION
- 22 [WP\(C\)/7304/2019](#)
- LOKMAN ALI  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.
- MR K P PATHAK  
MR A R BHUYAN  
MR. M A I HUSSAIN  
MS LR KHANAM  
A A BEGUM  
Mr. A Baruah
- SC, HIGHER EDU  
MR D K DAS(R-5)  
MR H BETALA(R-5)  
MR C KUMAR(R-5)  
MR. P.J. PHUKAN, SC, G U  
MR. R K AGARWALA(R-5)
- WITH**  
[WP\(C\)/4137/2022](#)
- LOKMAN ALI  
**Versus**  
THE STATE OF ASSAM AND 11 ORS.
- MR. A R BHUYAN  
MR. M A I HUSSAIN
- SC, HIGHER EDU  
MR. P J PHUKAN  
MR D K DAS(R-12)  
MR. R K AGARWALA (R-3)  
MR J H SAIKIA  
MS. M D BORAH  
MR H BETALA(R-12)  
MR C KUMAR(R-3,12)  
MR R B GOSWAMI



24	<b>WITH</b> <a href="#">WP(C)/4772/2022</a>	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR D K DAS (R-5) MR. R K AGARWALA (R-3) MR J H SAIKIA MR H BETALA (R-5) MR C KUMAR MR C KUMAR MR. P.J. PHUKAN, SC, G U
25	<a href="#">WP(C)/1728/2021</a>	BANDANA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4)
26	<a href="#">WP(C)/2177/2021</a> FIXED	JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1070/2021</a> in <a href="#">WP(C)/2177/2021</a>	HEM CHANDRA RABHA <b>Versus</b> JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
27	<b>WITH</b> <a href="#">WP(C)/7626/2022</a>	JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
28	<a href="#">WP(C)/2517/2021</a> FIXED	SANDHYARANI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
29	<a href="#">WP(C)/228/2023</a> FIXED	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B J GHOSH ANACLATAS AHMED	C.G.C. SC, N C T E
30	<a href="#">WP(C)/4810/2023</a> FIXED	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
31	<a href="#">WP(C)/5493/2023</a> FIXED	NILOY DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. R MAHANTA	SC, SEC. EDU. SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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14)	MS. B M CHETRI	11-09-2024	To	06-11-2024
15)	MR. M SARANIA	12-09-2024	To	12-09-2024

16)	MR. P MAHANTA	13-09-2024	To	14-09-2024
17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,12th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/5703/2023</a> FIXED	FIRUJA BEGUM @ FIRUZA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MR A HUSSAIN MR. M DASGUPTA MR M RAHMAN I AMIN	GA, ASSAM SC, PWD
<b>HEARING</b>				
2	<a href="#">WP(C)/9305/2019</a> PART-HEARD	BINAY KUMAR KALITA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
3	<b>WITH</b> <a href="#">WP(C)/1993/2020</a>	GIRI KUMAR BISWAKARMA <b>Versus</b> THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/1032/2020</a> in WP(C)/1993/2020	GIRI KUMAR BISWAKARMA <b>Versus</b> THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	GA, ASSAM SC, APSC
4	<a href="#">WP(C)/2246/2012</a> CAVT. NO. 575/12	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MR H K DAS MR.A BARUAH MS D MAHANTA MR N K SARMA MR N K SARMA	MR.K N CHOUDHURY MR.A K PURKAYASTHA MS.S SEAL MR.M MAHANTA MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.

5	<b>WITH</b> <a href="#">WP(C)/2613/2012</a>  THE CAVEAT HAS ALREADY BEEN TAGED WITH WP (C) NO. 2246/2012 CAVT. NO. 575/2012	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MS D MAHANTA MR N K SARMA	MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
6	<a href="#">WP(C)/3313/2014</a>	SAWKULA SIRING <b>Versus</b> GENERAL MANAGER OVP and 3 ORS,	MR.B D GOSWAMI DR.B N GOGOI MR.B GOGOI MR.S NEOG	MR.P K ROY MR.S K CHAKRABORTY MR.D P BORAH(SC, HEALTH DEPT.) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC
	<b>WITH</b> <a href="#">I.A.(Civil)/195/2024</a> in <a href="#">WP(C)/3313/2014</a>	SAWKULA SIRING <b>Versus</b> GENERAL MANAGER OVP and 4 ORS	DR. B N GOGOI	MR. S K CHAKRABORTY MR. S K CHAKRABORTY
7	<a href="#">WP(C)/5008/2014</a>	ON THE DEATH OF LATE SURESH PRASAD SINGH HIS LEAGAL HEIRS SMTI TARA DEVI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.P PATHAK MSS CHANGKAKATI MR. S BORA MR.A NARZERY MS.P BARMAN MS.S T BOKTH	ASSTT.S.G.I.
8	<a href="#">WP(C)/5391/2014</a>	MURALEEDHARAN PILLAI MB and 12ORS <b>Versus</b> THE UNION OF INDIA and ANR	MR.U K NAIR MR.A CHETRY MR.H K DAS	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
9	<a href="#">WP(C)/2684/2015</a>	NARESH KUMAR UPADHYAYA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI MR.T N SRINIVASAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
10	<a href="#">WP(C)/2848/2015</a>	KAMINI BARMAN <b>Versus</b> STATE OF ASSAM and 3 ORS,	MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	GA, ASSAM(R1-4)
11	<a href="#">WP(C)/1033/2016</a>	AJIT THAKURIA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. U K NAIR MR. N ALAM MS. R DEKA MD. S U AHMED	MR. R DHAR, SC, WPT AND BC (R-11) SC, PWD
12	<a href="#">WP(C)/259/2021</a> FIXED	NO. AR -270 SECOND IN COMMAND (2IC) SHASHI KANT THAKUR AND 148 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA MR. A K DUTTA ASSTT.S.G.I.
13	<b>WITH</b> <a href="#">WP(C)/4881/2021</a>	NO. 286 2IC GANESH SINGH AND 154 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. A K DUTTA (C.G.C.) ASSTT.S.G.I.
14	<a href="#">WP(C)/1053/2024</a> FIXED	BHUPESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,12th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Crl.A./454/2019</a> PART-HEARD, FIXED, WITH LCR 4 FILES, P.B.-2	SRI MADAN PANIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MR. A M BORA MR. M A LASKAR MR. D K BAIDYA S AHMED MS P DASGUPTA	PP, ASSAM
	<b>WITH</b>			
2	<a href="#">CRL.A(J)/59/2020</a> 4 Y 11 M 20 D :	ANIL GOUR <b>Versus</b> THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
3	<a href="#">WA/157/2017</a> IN WP(C)/1813/2010 (D/O), WITH LCR	MD ABUL KALAM @ ABUL KAMAL and 6 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
4	<a href="#">WP(C)/6151/2017</a> WITH LCR	MUSSTT. AMINA BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.F K R AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
5	<a href="#">WP(C)/7620/2017</a> WITH LCR	KOSER ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
6	<a href="#">WP(C)/7647/2017</a> WITH LCR	BINA RANI CHAHATRA @ BINA CHAHATRA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRG P BHOWMIK MS.M KALITA MS.P CHETIA	GA, ASSAMR NO. 2 TO 4 ASSTT.S.G.I.(R. NO. 1)
7	<a href="#">WP(C)/7742/2017</a> WITH LCR	NAYEB ALI and 6 ORS. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
8	<a href="#">WP(C)/7993/2017</a> WITH LCR	ABDUL HALIM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A ALI	GA, ASSAMR.NO. 2,3 and 4 ASSTT.S.G.I.(R.NO.1)
9	<a href="#">WP(C)/8211/2017</a> WITH LCR	JURAN ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.A B SIDDIQUE MS.S R SAIKIA MS.M AHMED	GA, ASSAM ASSTT.S.G.I.

10	<a href="#">WP(C)/8227/2017</a> WITH LCR	MUSSTT. FIROZA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MRS.H AHMED MR.A MATIN	GA, ASSAM MS.A VERMA MR.D BARUAH SC, NRC ASSTT.S.G.I. SC, ECI
11	<a href="#">WP(C)/51/2018</a> WITH LCR	KUSHILAL MAZUMDER @ KHUSHILAL MAZUMDER @ KUSH LAL MAZUMDER <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S ALIM MR. A T SIKDER B HUSSAIN	GA,ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
12	<a href="#">WP(C)/258/2018</a> WITH LCR	TAHER ALI <b>Versus</b> THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	MR. U K NAIR, SC, F.T. ASSTT.S.G.I.
	<b>WITH</b>			
13	<a href="#">WP(C)/247/2018</a>	ABUL HUSSAIN@ ABDUL HUSSAIN <b>Versus</b> THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SHARMA	ASSTT.S.G.I.
	<b>WITH</b>			
14	<a href="#">WP(C)/254/2018</a>	MAYNAL HAQUE <b>Versus</b> THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SARMAH	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b>			
15	<a href="#">WP(C)/266/2018</a>	NAHER ALI <b>Versus</b> THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	ASSTT.S.G.I.
16	<a href="#">WA/353/2022</a> CAVT. NO.11912/022, WITH LCR, CAVT./1191/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. <b>Versus</b> THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3281/2022</a> in WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. <b>Versus</b> THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4821/2018</a> FIXED	SANJAY SINGH GANGOLA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN (C.G.C.) (R-1 TO 7) ASSTT.S.G.I.
2	<a href="#">WP(C)/5805/2020</a> B/O	CONST 391 CHITRARANJAN BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MR. P N SHARMA MS. J BAISHYA	GA, ASSAM
3	<a href="#">WP(C)/2713/2022</a> FIXED	DEBAJIT TALUKDAR <b>Versus</b> THE STATE BANK OF INDIA AND 4 ORS	MR G RAHUL MR. D M NATH	MR G JALAN
4	<a href="#">WP(C)/3432/2023</a> FIXED	SYED AHMED ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN	SC, P H E SC, PERSONNEL DEPT.
<b>WITH</b>				
5	<a href="#">WP(C)/4445/2023</a>	DILIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR R DHAR, GA ASSAM, (R-3) SC, P H E SC, PERSONAL DEPT.
<b>WITH</b>				
6	<a href="#">WP(C)/4463/2023</a>	AJIRUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
<b>WITH</b>				
7	<a href="#">WP(C)/4464/2023</a>	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
<b>WITH</b>				
8	<a href="#">WP(C)/4484/2023</a>	PRABIN KHAKHALARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, PERSONAL DEPT. SC, P H E
<b>ORDERS</b>				
9	<a href="#">Review.Pet./77/2023</a> FIXED	CHANDANA MAHANTA <b>Versus</b> BHASKAR KUMAR DAS AND ORS.	MR B P BORAH MR P J DUTTA	SC, SEC. EDU. SC, BTC



10	<b>WITH</b> <a href="#">WP(C)/378/2017</a>	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION SC, BTC MR. U BARMAN MR J ISLAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3529/2019</a> in <a href="#">WP(C)/378/2017</a>	SATISH BRAHMA <b>Versus</b> BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	MR A D CHOUDHURY SC, SEC. EDU. SC, BTC
11	<b>WITH</b> <a href="#">WP(C)/3723/2018</a>	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
12	<b>WITH</b> <a href="#">WP(C)/1935/2020</a>	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
13	<b>WITH</b> <a href="#">WP(C)/3550/2021</a>	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, SEC. EDU. SC, BTC
14	<a href="#">I.A.(Civil)/2492/2024</a> FIXED in <a href="#">WP(C)/3295/2024</a> <b>WITH</b> <a href="#">WP(C)/3295/2024</a>	NABA JYOTI TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR K M BORA	SC, P H E
		NABA JYOTI TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY MR. M DUTTA MR. M DUTTA MR K M BORA	SC, P H E
<b>HEARING</b>				
15	<a href="#">WP(C)/541/2012</a>	GAUTAM TALUKDAR <b>Versus</b> THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I.
16	<a href="#">WP(C)/5031/2013</a>	GO NO. 376 H - A E CIV SRI HEM RAJ GANGWAR and 13 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.M P SARMA	MR.M BHAGABATI MR.S C KEYAL C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
17	<a href="#">WP(C)/7297/2013</a> WITH LCR	NEERAJ BHARALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM MRM HALOI
18	<a href="#">WP(C)/7374/2013</a>	SMT. SUKLA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MR.S K DAS	GA, ASSAM
19	<a href="#">WP(C)/3426/2015</a>	PARAMESH CHANDRA DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR D K DAS MR.M SINGH MR. R K AGARWALA MR.P C DAS MR H BETALA MR C KUMAR MR. M KATAKI	MR.B D DASR-3 MR.S C KEYAL MS.R DEKA(R-3) MR. D NATH(R-3) ASSTT.S.G.I.

20	<a href="#">WP(C)/5070/2015</a>	DEWAN BASFOR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.N K KALITA MR.R TALUKDAR	MR.N D BHUYAN(R-6,10&11) MR.J I BORBHUIYA MS.A VERMA MS.S BHATTACHARYYA(R-6,10&11) SC, FINANCE SC, P H E GA, ASSAMR1-4
21	<a href="#">WP(C)/5401/2015</a>	MD. LUIS AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.A NATH MR.N J MEDHI MR.ANKIT TODI	
22	<a href="#">WP(C)/5582/2015</a>	UTPAL SEN DAS and ANR <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	C.G.C. MR. B CHAKRAVARTY MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.
23	<a href="#">WP(C)/5008/2017</a> FIXED	LALIMIYA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
24	<a href="#">WP(C)/5113/2017</a>	GAUTAM BISWAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM
25	<a href="#">WP(C)/7260/2017</a> FIXED	BAHAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.N BARUA MR.I AHMED	GA, ASSAM SC, FINANCE
<b>WITH</b>				
26	<a href="#">WP(C)/8398/2022</a>	BAHAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
27	<a href="#">WP(C)/7410/2018</a>	AMBRIK KANT BASUMATARY AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. B PHUKAN	GA, ASSAM MR P NAYAK (SC, FINANCE)
<b>WITH</b>				
28	<a href="#">WP(C)/6545/2014</a>	JUNE NATH and 1339 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR.D K MISHRA MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MS.M BHUYAN	GA, ASSAM SC, BTC SC, FINANCE
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2600/2017</a> in <a href="#">WP(C)/6545/2014</a>	JUNE NATH and 1339 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN	GA, ASSAM SC, FINANCE
<b>WITH</b>				
29	<a href="#">WP(C)/6394/2015</a>	PRADYUT GOGOI and 49 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN MS.B PHUKAN MS.M BHUYAN	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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9)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
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13)	MS. B CHOWDHURY	11-09-2024	To	12-09-2024
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17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,12th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/2383/2016</a>	TAPADHIR KANTI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.P BORAH MR.S BARTHAKUR	GA, ASSAM MR.A M BARBHUIYA(R-5) MR.J N ISLAM(R-5) MS.F BEGUM R-5
2	<a href="#">WP(C)/2929/2016</a>	JIYANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.A DEKA MR.R KAKATI	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/1148/2016</a> <b>in</b> WP(C)/2929/2016	S.K.HAZARIKA COLLEGE, <b>Versus</b> JIYANTA BARUAH	MR.K N CHOUDHURY MR.B J GHOSH MR.R DEKA MR.I ALAM MR.R M DEKA MR.T SK MR.R KAKATI MR.A DEKA	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/1188/2016</a> <b>in</b> WP(C)/2929/2016	JIYANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.R KAKATI MR.A DEKA	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
3	<a href="#">WP(C)/5069/2016</a> FIXED, WITH LCR	AIR INDIA LIMITED <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A K SARKAR MR. K R PATGIRI MR.T K BORA MR.R N MAJUMDAR	MR.S DASGUPTA(R-3) C.G.C. MR.K K PARASAR(R-1,2&4) MRJ K KARR-3 ASSTT.S.G.I.
4	<a href="#">WP(C)/5772/2016</a>	THE MANAGEMENT OF KALLINECHERRA TEA ESTATE <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.D BARUAH MS.B DAS MR.S CHAKRABARTY MS.N UPADHYAY	MS.N MODI(R-2) GA, ASSAM(R1) MS.M CHOUDHURY(R-2) MR.S DUTTA(Sr.Adv.)(R-2) MR.S DUTTAR-2 MR.C SHARMA(R-2)
5	<a href="#">WP(C)/724/2023</a> FIXED	FAKAR UDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR S M T CHISTIE MS. D D BARMAN SC, SSA

**ADMISSION**

6	<a href="#">WP(C)/5417/2022</a> FIXED	M/S HAWKS LABORATORY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	SC, INDUSTRIES AND COMMERCE SC, HEALTH SC, ASIDC
7	<a href="#">WP(C)/2002/2023</a> FIXED	ANUP TRADE AND TRANSPORT (P) LTD <b>Versus</b> UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r-2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
8	<a href="#">WP(C)/318/2024</a> FIXED	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE
9	<a href="#">WP(C)/3508/2024</a> FIXED	TALEBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. R ALI MD S HUSSAIN MR M Z SHAH MR. S RAHMAN MS N DEKARAJA MD R ISLAM	SC, P AND R.D. GA, ASSAM MR H A AHMED (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2531/2024</a> <b>in</b> WP(C)/3508/2024	SAFIQUL ISLAM <b>Versus</b> TALEBAR RAHMAN AND 3 ORS	MR H A AHMED	SC, P AND R.D. MD S HUSSAIN
10	<b>WITH</b> <a href="#">WP(C)/3613/2023</a>	DILIP DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE
11	<a href="#">WP(C)/4089/2024</a> FIXED	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MS N BURAGOHAIN	SC, PWD
12	<b>WITH</b> <a href="#">WP(C)/4403/2024</a>	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA R K MAHANTA	SC, PWD

**ORDERS**

13	<a href="#">WP(C)/3688/2024</a> FIXED	ANUPAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	SC, FOREST
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**HEARING**

14	<a href="#">WP(C)/3719/2017</a>	JITEN DEKA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
15	<a href="#">WP(C)/6540/2018</a> WITH LCR	MANGRA ETWA <b>Versus</b> THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
16	<b>WITH</b> <a href="#">WP(C)/2996/2018</a>	THE MANAGEMENT OF BOGAPANI TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
17	<a href="#">WP(C)/828/2019</a>	M/S. GANAPATI ROLLER FLOUR MILLS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[ For Thursday,12th September 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Crl.A./302/2019</a> WITH LCR - 5 (FIVE) FILES, P.B. - 2	HUSSAIN ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/665/2019</a> <b>in</b> Crl.A./302/2019	HUSSAIN ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
2	<a href="#">CRL.A(J)/35/2021</a> 8 Y 7 M 15 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	RISHIRAM SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM
3	<a href="#">Crl.A./134/2022</a> WITH LCR - 5 (FIVE) FILES, P.B. - 2	ANUJ KR. DAS @ ANIMESH <b>Versus</b> STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/348/2022</a> <b>in</b> Crl.A./134/2022	ANUJ KR. DAS @ ANIMESH <b>Versus</b> STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
4	<a href="#">WA/186/2022</a> FIXED, WITH OFFICE NOTE	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> DIPANKAR GOGOI AND 792 ORS	MR. D SAIKIA, AG, ASSAM SC, SEC. EDU. SC. EDU.	MR. T DAS (r-817-821) MS D BORGHAIN MS D BORGHAIN MR. P GOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MS. M SARMAH (r-689) MS. M SARMAH (r-689) MR. S BISWAKARMA MR. M ALOM (r-793-816)

5	<b>WITH</b> <a href="#">WA/215/2022</a>	BANJIT BAISHYA AND 231 ORS. <b>Versus</b> DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	MR. D SAIKIA,GA,ASSAM (R-793) MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH SC, SEC. EDU.
6	<b>WITH</b> <a href="#">WA/222/2022</a>	NILAKSHI DEVI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/2926/2022</a> in <a href="#">WA/222/2022</a>	NILAKSHI DEVI AND 59 ORS. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, RMSA MR. K N CHOUDHURY MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
7	<b>WITH</b> <a href="#">WA/282/2022</a>	NIPAK BORI AND 18 ORS. <b>Versus</b> DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG MS. C BARMAN	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
8	<b>WITH</b> <a href="#">WA/283/2022</a>	NABANITA GOSWAMI AND 317 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	MR. D SAIKIA, GA, ASSAM SC, EDU
9	<b>WITH</b> <a href="#">WA/284/2022</a>	RAJIB GOHAIN AND 51 ORS. <b>Versus</b> DIPANKAR GOGOI AND 795 ORS. E	MR J PAYENG MS. C BARMAN	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
10	<a href="#">CRL.A(J)/15/2023</a> 21 Y 3 M 0 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	PRANAB TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS R GOSWAMI (LEGAL- AID-COUNSEL)	PP, ASSAM

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16)	MR. P MAHANTA	13-09-2024	To	14-09-2024
17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Thursday,12th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2702/2024</a> FIXED	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/2405/2024</a>	NISAR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./2311/2024</a> WITH OFFICE NOTE, FIXED	SAHEB SAHANI <b>Versus</b> UNION OF INDIA	MR T THAKURIA	SC, NCB
<b>BAIL HEARING</b>				
4	<a href="#">AB/2226/2024</a> FIXED	ABDUR RAHMAN ALIAS ABDUL RAHMAN @ ABDUL BHUYAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM,	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM MS. NISHA BEGUM	PP, ASSAM
<b>ORDERS</b>				
5	<a href="#">MFA/12/2012</a> WITH OFFICE NOTE, FIXED	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> NIBHA RAJBHAR AND ANR	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C BISWAS MS.K DEVI(R-1) MR.P KATAKEY MS.R BARUAHR-1 MRS.R RONGMAI MS.K DAS(R-1) MRR BARMAN(R-1) MR.S D CHOUDHURY
6	<a href="#">FAO/27/2024</a> FIXED	NUR NEHAR KHATUN <b>Versus</b> KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. B J MUKHERJEE(R-1,2) MS R SAHA (R-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1231/2024</a> in FAO/27/2024	NUR NEHAR KHATUN <b>Versus</b> KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	

7	<a href="#">I.A.(Civil)/1392/2024</a> FIXED in CRP(IO)/57/2024 <b>WITH</b> <a href="#">CRP(IO)/57/2024</a>	DIPIKA SHYAM, <b>Versus</b> PROTIM SHYAM  PROTIM SHYAM <b>Versus</b> DIPIKA SHYAM	MR. S N TAMULI  MR. S DASGUPTA MR. I A TALUKDAR	MR S DASGUPTA  MR. S N TAMULI MS. A BEGUM
<b>HEARING</b>				
8	<a href="#">RSA/199/2012</a> WITH LCR, FIXED	NAVAJIT PATHAK <b>Versus</b> NILKANTA DAS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MS M BORAH MR.J DAS	MR.P CHETIA MR S KHOOND MR. P NEOG MR.K DAS MS. N BORAH
9	<a href="#">RSA/106/2013</a> WITH LCR, B/O	KHARGESWAR DAS and ANR <b>Versus</b> DEBIRAM RAJBONGSHI and ANR.		MR.C GOSWAMI MR.B K GHOSE
10	<a href="#">RSA/260/2013</a> WITH LCR, FIXED	BABLA SINHA AND 3 ORS. <b>Versus</b> ON THE DEATH OF RANJIT NAG CHOUDHARY HIS LEGAL AND SUCCESSORS and 3 ORS.	MR. R K BHUYAN MR. R K BHUYAN MR. P K DEKA  MR K SAIKIA MR A ZAMAN MR A ZAMAN MR. R RABHA MR. R RABHA	MR.A B CHOUDHURY MR G N SAHEWALLA (R-3,4) MR. M H RAJBARBHUIYAN (R-3,4) MR.M A CHOUDHURY MR.M K SHARMA MR M SAHEWALLA (R-3,4) MS. S. TODI (R-3,4)
11	<a href="#">RSA/219/2015</a> WITH LCR, B/O	MRS ROSLINE ANTHONY @ RESHIM ANTONY and 3 ORS <b>Versus</b> MUSTT SUREHA BEGUM and 6 ORS	MS. R DUTTA MR.H R A CHOUDHURY MS.R CHOUDHURY MS.E YASMIN	MR.D MOZUMDER(R-1 - 4) MR.R SARMAR-1 - 4 MR. R SARMA MS.J KAKOTI(R-1 - 4) MS.H SARMA(R-1 - 4)
12	<a href="#">Test.Cas./8/2016</a> WITH LCR, FIXED	GEETANJALI DAS <b>Versus</b> RINA DAS and 3 ORS	MR.P SARMAH MR.B CHAKRAVARTY MR.K DHAR MS.S SARMA	MR.M CHOUDHURYR- 1-4 MR.T ALI(R- 1-4) P AHMED(R- 1-4) MR.S N KRISHNATRAYA(R-1-4)
13	<b>WITH</b> <a href="#">Intest.Cas./2/2015</a>  WITH LCR	GEETANJALI DAS <b>Versus</b> RINA DAS	MR.P SARMAH MR.B CHAKRAVARTY MR.K DHAR MS.S SARMA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY
14	<a href="#">RSA/67/2016</a> WITH LCR, FIXED	SRI KANDARPA KALITA <b>Versus</b> SMT REENA HAZARIKA CHUTIA	MR.S SHARMA MR A SAIKIA MR.N N UPADHAYA	MR.R SARMA MS.N GOSWAMI MR.H DEKA MR.S DEY
15	<a href="#">RSA/262/2016</a> WITH LCR, FIXED	HIFZA HAZARIKA <b>Versus</b> SMTI. MAYARANI DAS and 8 ORS.	MR. N H MAZARBHUIYAN MR.M SARMA MS.I GOHAIN MS.K DEKA MD. J U AHMED MR. M H SAIKIA MR R I BHUYAN	MR.B K PURKAYASTHA(R-1) MR. R K BHUYAN MR.B K JAINR-1 MS.M DASGUPTA(R-1)
16	<a href="#">RFA/116/2017</a> WITH LCR	MEGHMALLAR ESTATES and SERVICES and ANR. <b>Versus</b> DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA

	<b>WITH</b> <a href="#">CO/15/2018</a> in RFA/116/2017	KISHORE KUMAR DAS <b>Versus</b> MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
17	<a href="#">RFA/119/2017</a> WITH LCR	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. <b>Versus</b> DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA
	<b>WITH</b> <a href="#">CO/13/2018</a> in RFA/119/2017	MADHUMITA DAS MAZUMDAR <b>Versus</b> MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
18	<a href="#">WP(C)/1842/2017</a>	JAYKANTI GOGOI and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B GOGOI	SC, ELEMENTARY EDUCATION
19	<a href="#">CRP(IO)/214/2018</a> WITH LCR, B/O	LAL MIA AND 6 ORS. <b>Versus</b> RAMJAN ALI	MR. J AHMED MS. H BEGUM MR G BHARADWAJ MR S Z AHMED MS. M AHMED	DR. B U AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN
20	<a href="#">RSA/299/2018</a> WITH LCR, FIXED	MD KAMAL UDDIN <b>Versus</b> MD TOYOB ALI AND 4 ORS	MR. S ROY MR. M H LASKAR	MR. S K GHOSH MS F AHMED
21	<a href="#">RFA/60/2019</a> WITH LCR, FIXED	S. DALBIR SINGH FLORA <b>Versus</b> S. PAL SINGH FLORA AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. N P BARUAH MR. D J MAHANTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1932/2019</a> in RFA/60/2019	S. DALBIR SINGH FLORA <b>Versus</b> S. PAL SINGH FLORA AND 4 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
22	<a href="#">CRP/137/2019</a> FIXED	SAFINA KHATUN AND 2 ORS. <b>Versus</b> MOINUR ALI AND 2 ORS.	MR N DUTTA MR. N H MAZARBHUIYAN MR. B D DEKA MS. L WAJEEDA MR. M H SAIKIA R ALI N CHAUDHURY MR A DEKA	
23	<a href="#">RSA/21/2021</a> WITH LCR, FIXED	JILLAUR RAHMAN AHMED @ DR. ZILLUR RAHMAN AND 5 ORS. <b>Versus</b> NURJAHAN BEWA AND 23 ORS.	MS. R CHOUDHURY MR. MD S HOQUE MR. M DEKA MS S S ZIA	GA, ASSAM MR. B J GHOSH (r-1 to 4) MR. M KHAN (r-1 to 4) MR. M KHAN (r-1 to 4) MR. J RAHMAN (r-1 to 4) MR R ISLAM (r-1 to 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/196/2023</a> in RSA/21/2021	NURJAHAN BEWA AND 3 ORS. <b>Versus</b> JILLAUR RAHMAN AHMED @ DR. ZILLUR RAHMAN AND 26 ORS.	MR. M KHAN	MS. R CHOUDHURY MS S S ZIA
24	<a href="#">Mat.App./16/2022</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG
25	<a href="#">Mat.App./15/2023</a> WITH LCR, FIXED	XXXX XXXX <b>Versus</b> XXXX XXXX	MR D K MEDHI MR. M BISWAS P BORUAH MS M DAS S K DAS	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV
	<b>WITH</b> <a href="#">I.A.(Civil)/2366/2024</a> in Mat.App./15/2023	XXXXXXX <b>Versus</b> XXXXXXX	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	MR. M BISWAS

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
6)	MR. N SHARMA	09-09-2024	To	22-09-2024
7)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
8)	MR. R K BHATRA	15-09-2024	To	20-09-2024
9)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
10)	MR. P P BARUAH	13-09-2024	To	20-09-2024
11)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
12)	MR P C DEY	12-09-2024	To	13-09-2024
13)	MS. B CHOWDHURY	11-09-2024	To	12-09-2024
14)	MS. B M CHETRI	11-09-2024	To	06-11-2024
15)	MR. M SARANIA	12-09-2024	To	12-09-2024
16)	MR. P MAHANTA	13-09-2024	To	14-09-2024
17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,12th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/6069/2023</a> FIXED	BADIYUT ZAMAL TALUKDAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MD H R AHMED(R-8 TO 8(4)) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/164/2024</a> <b>in</b> WP(C)/6069/2023	SAHA ALOM TALUKDAR, <b>Versus</b> THE STATE OF ASSAM AND 9 ORS,	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE
<b>ADMISSION</b>				
2	<a href="#">WP(C)/7457/2018</a> FIXED AT 2 PM	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MR. R J DAS MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1861/2023</a> <b>in</b> WP(C)/7457/2018	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	GA, ASSAM SC, G M D A

3	<b>WITH</b> <a href="#">WP(C)/4395/2022</a>	M/S VERSHA TECHNO TRADE PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS. S. SAIKIA B SARMA	GA, ASSAM MR. R DUBEY(R-7) MR. R J DAS(R-7) MS. A B KAYASTHA(R-7) SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/1387/2023</a> in <a href="#">WP(C)/4395/2022</a>	M/S VERSHA TECHNO TRADE PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A
4	<b>WITH</b> <a href="#">WP(C)/6254/2023</a>	USHA DUGAR AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BISWAS	MR. K N CHOUDHURY (R7) GA, ASSAM MR. R DUBEY (R7) MR. R J DAS(R-7) MS. A B KAYASTHA (R7) MR. A N I HUSSAIN (r-7) SC, FINANCE SC. REVENUE SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/1572/2024</a> in <a href="#">WP(C)/6254/2023</a>	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> USHA DUGAR AND 9 ORS	MR. R DUBEY MR. A N I HUSSAIN	GA, ASSAM MR. A BISWAS
5	<b>WITH</b> <a href="#">WP(C)/7355/2023</a>	ISMAILUR RAHMAN AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM MR. R J DAS(R-7) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GDD SC, G M D A SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1635/2024</a> in <a href="#">WP(C)/7355/2023</a>	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> ISMAILUR RAHMAN AND 16 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
6	<a href="#">WP(C)/6559/2021</a> FIXED	THE ASSAM PHARMACY COUNCIL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, HEALTH
7	<a href="#">WP(C)/1384/2024</a> FIXED	PRASANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED A M AHMED R A LAHKAR	GA, ASSAM MR. N DEKA (r-5) SC, EXCISE DEPTT.
8	<b>WITH</b> <a href="#">WP(C)/1385/2024</a> CAVT. NO. 02462/024,	SWAGATAM BORHAJOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	K AGARWAL GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS FOR CAVEATOR SC, EXCISE DEPTT.
9	<b>WITH</b> <a href="#">WP(C)/1496/2024</a> CAVT. NO. 02552/024,	PALLAB JYOTI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA MS B SARMA	GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS SC, EXCISE DEPTT. FOR CAVEATOR MR. K AGARWAL

10	<b>WITH</b> <a href="#">WP(C)/1516/2024</a> CAVT. NO. 02842/024,	DINESH MILI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS S BHATTACHARJYA MR N SARMA MS. J BAISHYA MR A TALUKDAR	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, EXCISE DEPTT.
11	<a href="#">WP(C)/4109/2024</a> FIXED	BIPLABANANDA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, REVENUE
<b>HEARING</b>				
12	<a href="#">WP(C)/674/2014</a>	MAHALAXMI ASSOCIATES PVT. LTD. and 2 ORS <b>Versus</b> THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED MR.A M DUTTA MR. C.K.S. BARUAH, SC, C.G.C. SC, COAL INDIA
13	<b>WITH</b> <a href="#">WP(C)/6129/2013</a>	ANMOL INDIA LTD. <b>Versus</b> THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MR.M K CHOUDHURY MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA
14	<b>WITH</b> <a href="#">WP(C)/6147/2013</a>	M.K. SHAH EXPORTS LTD <b>Versus</b> THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA
15	<b>WITH</b> <a href="#">WP(C)/6148/2013</a>	KALYANI INDIA PVT. LTD. <b>Versus</b> THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
16	<b>WITH</b> <a href="#">WP(C)/6150/2013</a>	M/S PANKAJ COAL ENTERPRISES <b>Versus</b> THE NORTH EASTERN COALFIELDS LIMITED and 2 ORS	MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED SC, COAL INDIA
17	<b>WITH</b> <a href="#">WP(C)/6151/2013</a>	VIRTIGO IMPEX PVT. LTD. <b>Versus</b> THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.A GOGOI	MR.M Z AHMED MS.B DUTTA SC, COAL INDIA
18	<b>WITH</b> <a href="#">WP(C)/6154/2013</a>	BHEL COAL FUEL PVT. LTD. <b>Versus</b> THE NORTH EASTERN COALFILEDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.B DUTTA SC, COAL INDIA
19	<b>WITH</b> <a href="#">WP(C)/6155/2013</a>	M/S SHRI SHIV SHAKTI COAL TRADERS <b>Versus</b> THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
20	<b>WITH</b> <a href="#">WP(C)/6443/2013</a>	M/S SOOD COAL TRADERS and 3 ORS. <b>Versus</b> THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
21	<b>WITH</b> <a href="#">WP(C)/7062/2013</a>	ANANT INDUSTRIAL SALES CORPORATION <b>Versus</b> THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MRS.B GOYAL	MR.M Z AHMED SC, COAL INDIA
22	<b>WITH</b> <a href="#">WP(C)/639/2014</a>	M/S BANUR CEMENT STORE <b>Versus</b> THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED MR.A M DUTTA SC, COAL INDIA

23	<a href="#">WP(C)/2841/2016</a> WITH LCR	MD. ABDUL MANNAN CHAUDHURY and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR. D BORAH MR B TAID MR. P J DUTTA	GA, ASSAM MD. A J ATIA (R6) MR. A K TALUKDAR (R6) MR. S ISLAM (R6) MR J UDDIN (R6) MS. J MARIYAM (R6)
24	<a href="#">WP(C)/4332/2019</a>	MADHU RAM DAS AND 15 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS F AHMED	MR. S C KEYAL,SC, DRDO & SC, FOREST DEPTT GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.
25	<a href="#">WP(C)/6717/2021</a> FIXED	SHOWNA SWARGIARY AND 36 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. M SARANIA MD. S U AHMED MS N BISHAYA MR. A I KATHAR MR. N N SARMA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
26	<a href="#">WP(C)/7096/2021</a>	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	<b>WITH</b> <a href="#">I.A.(Civil)/1041/2022</a> <b>in</b> WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
6)	MR. N SHARMA	09-09-2024	To	22-09-2024
7)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
8)	MR. R K BHATRA	15-09-2024	To	20-09-2024
9)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
10)	MR. P P BARUAH	13-09-2024	To	20-09-2024
11)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
12)	MR P C DEY	12-09-2024	To	13-09-2024
13)	MS. B CHOWDHURY	11-09-2024	To	12-09-2024
14)	MS. B M CHETRI	11-09-2024	To	06-11-2024
15)	MR. M SARANIA	12-09-2024	To	12-09-2024
16)	MR. P MAHANTA	13-09-2024	To	14-09-2024
17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,12th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./1785/2024</a>	GANESAN G @ GANESH <b>Versus</b> THE UNION OF INDIA	MR U S BORGHAIN MS DIPSY RAJA	SC, NCB
2	<a href="#">Bail Appln./1985/2024</a>	MD. SAFIQR RAHAMAN <b>Versus</b> THE UNION OF INDIA	MR U S BORGHAIN MS DIPSY RAJA	SC, NCB
<b>MOTION (BA)</b>				
3	<a href="#">Bail Appln./2429/2024</a>	UTPAL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S Ali MD S HUSSAIN	PP, ASSAM
4	<a href="#">Bail Appln./2567/2024</a> WITH OFFICE NOTE	DINBANDHU KUMAR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	
5	<a href="#">Bail Appln./2726/2024</a>	MD. JOWAHER ALI <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
6	<a href="#">Bail Appln./2729/2024</a>	TRINAYAN BORA @ MUNU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
7	<a href="#">Bail Appln./2731/2024</a>	SMTI. RIBIKA DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
8	<a href="#">Bail Appln./2732/2024</a>	JITUL ALI <b>Versus</b> UNION OF INDIA	MR. K N CHOUDHURY MS. T SOM MR H DAS	SC, NCB
9	<a href="#">Bail Appln./2737/2024</a>	MD. ISMAIL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K ROY MD K RAHMAN MR. N. ISLAM	PP, ASSAM
10	<a href="#">Bail Appln./2739/2024</a>	MAHTAB ALI @ MD MATAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
11	<a href="#">Bail Appln./2740/2024</a>	MOFIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM

12	<a href="#">Bail Appln./2741/2024</a>	ZINNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. S HAQUE MR. N MAHAJAN	PP, ASSAM
13	<a href="#">Bail Appln./2742/2024</a>	TOPUBAN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
14	<a href="#">Bail Appln./2745/2024</a>	BIMAL SEN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. G PHUKAN R L CHUTIA	PP, ASSAM
15	<a href="#">Bail Appln./2746/2024</a>	JOGEN CHANDRA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	<a href="#">Bail Appln./2747/2024</a> B/O	KHALILUR RAHMAN @ KHOLILUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
<b>MOTION</b>				
17	<a href="#">AB/2153/2024</a>	BISWAJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
18	<a href="#">AB/2413/2024</a>	KASHYAP PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
19	<a href="#">AB/2414/2024</a>	ANIRBAN DEWARI @ ANIRBAN DEORI <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
20	<a href="#">AB/2417/2024</a>	MAHANTA BRAHMA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	PP, ASSAM
<b>ADMISSION</b>				
21	<a href="#">Crl.Pet./261/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHU HUSSAIN LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
22	<a href="#">Bail Appln./1319/2024</a>	SUJONUR ROSHID <b>Versus</b> THE UNION OF INDIA	MR. M ALI MR J. ISLAM	SC, DRI
23	<a href="#">Bail Appln./1347/2024</a> WITH CASE RECORD(SCANNED COPY)	TAFAJUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR M RAHMAN MR M RAHMAN	PP, ASSAM
24	<a href="#">Bail Appln./1840/2024</a> WITH CASE RECORD(SCANNED COPY)	SAURABH DUTTA <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
25	<a href="#">Bail Appln./2204/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SAIFUL ISLAM @ BABU <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
26	<a href="#">Bail Appln./2248/2024</a> WITH OFFICE NOTE	PURUSHOTAM KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
27	<a href="#">Bail Appln./2279/2024</a>	LAKENDRA BASUMATARY @ LUKEND <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
28	<a href="#">Bail Appln./2324/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAFIKUL ISLAM <b>Versus</b> THE UNION OF INDIA	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, NCB

29	<a href="#">Bail Appln./2403/2024</a> WITH OFFICE NOTE	ABDUL MONAF <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
30	<a href="#">Bail Appln./2427/2024</a> WITH OFFICE NOTE	HARICHARAN BISWAS <b>Versus</b> UNION OF INDIA	MR. M BISWAS A GHOSAL S K DAS	SC, NCB
31	<a href="#">Bail Appln./2438/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	DANIEL KITHAREE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
32	<a href="#">Bail Appln./2522/2024</a> FIXED	JAHIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
33	<a href="#">Bail Appln./2524/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	IBRAHIM SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	<a href="#">Bail Appln./2554/2024</a> WITH OFFICE NOTE, FIXED	MITHILESH KUMAR <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
<b>BAIL HEARING</b>				
35	<a href="#">AB/1632/2023</a>	MD. MOSTAFA HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
36	<a href="#">AB/409/2024</a>	ANUP SONOWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D SAIKIA MD IMRAN	PP, ASSAM
37	<a href="#">AB/1768/2024</a>	DIGANTA BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
38	<a href="#">AB/1881/2024</a> WITH OFFICE NOTE	ROJOB ALI @ RAJAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M KHAN MR T T MONI	MR. A KALAM(R-2) PP, ASSAM
39	<a href="#">AB/2273/2024</a> FIXED	GOPAL PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A CHAMUAH MR. M ALAM MR B B DEKA	PP, ASSAM
<b>ORDERS</b>				
40	<a href="#">I.A.(CrI.)/500/2020</a> BA 2017/2020(D/O) in Bail Appln./2017/2020	THE STATE OF ASSAM <b>Versus</b> SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN
41	<a href="#">Crl.Pet./994/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RAMCHARAN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
42	<a href="#">I.A.(CrI.)/1129/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./428/2023 <b>WITH</b> <a href="#">Crl.A./428/2023</a>	IBRAHIM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM
43	<a href="#">Crl.Pet./1253/2023</a> FIXED	MAMON BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR S BORGHAIN MS. B DEVI MR. T AHMED MR BAPLU CHAKMA MS S PATAR	PP, ASSAM MS. A THAKURIA (R-2)
44	<a href="#">Crl.Rev.P./320/2012</a> WITH LCR 3 FILES, FIXED	MAMON BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA D ROY	PP, ASSAM
<b>HEARING</b>				
44	<a href="#">Crl.Rev.P./320/2012</a> WITH LCR 3 FILES, FIXED	MUSTAK KHAN <b>Versus</b> STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH	PP, ASSAM

45	<a href="#">Crl.A./106/2017</a> WITH LCR 4 FILES, FIXED	SRI SATYABRATA BISWAS <b>Versus</b> SRI ANANTA NAMASUDRA and 2 ORS	MR.P ROY MR.I ALAM MS.J DEKA MR.T SK MR. K P PATHAK(AMICUS CURIAE) MS.N DAS	MR.A R SIKDAR MR A K AHMED MR.M H TALUKDAR PP, ASSAM
46	<a href="#">Crl.Pet./1132/2018</a> FIXED	M/S. TEA MECH (INDIA) AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D DAS MR. N SHARMA MR. K GOOPTU	MR. K N CHOUDHURY (R2) MR. T DEURI (R2) MR. M MAHANTA (R2) PP, ASSAM
47	<a href="#">I.A.(Crl.)/784/2023</a> WITH LCR 4 FILES <b>in</b> Crl.A./320/2023	RATUL KALITA @ DOTUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./320/2023</a>	RATUL KALITA @ DOTUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MR. S DIHINGIA MR H BARUAH MS. T R KALITA MR. A. J. DAS	MRS DIPANJALI BORPUJARI DEKA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./311/2023</a>	RUBUL DAS @ BIHARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	MRS DIPANJALI BORPUJARI DEKA (R-2) PP, ASSAM
49	<a href="#">Crl.Rev.P./131/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	HANIF ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR J ISLAM MR. A HUSSAIN MR. P BORDOLOI MR M ROHMAN	MR. A K PURKAYASTHA (R- 2) MR. B RAHMAN (R-2) PP, ASSAM
50	<a href="#">I.A.(Civil)/1420/2024</a> <b>in</b> W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. C SHARMA	GA, ASSAM DY.S.G.I.
	<b>WITH</b> <a href="#">W.P.(Crl.)/21/2023</a>	SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM MR H GUPTA DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2433/2023</a> <b>in</b> W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
6)	MR. N SHARMA	09-09-2024	To	22-09-2024
7)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
8)	MR. R K BHATRA	15-09-2024	To	20-09-2024
9)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
10)	MR. P P BARUAH	13-09-2024	To	20-09-2024
11)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
12)	MR P C DEY	12-09-2024	To	13-09-2024
13)	MS. B CHOWDHURY	11-09-2024	To	12-09-2024
14)	MS. B M CHETRI	11-09-2024	To	06-11-2024
15)	MR. M SARANIA	12-09-2024	To	12-09-2024

16)	MR. P MAHANTA	13-09-2024	To	14-09-2024
17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,12th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRP(IO)/103/2024</a> WITH LCR, FIXED	MD. MOTIUR RAHMAN <b>Versus</b> ON THE DEATH OF ALAL UDDIN, HIS LEGAL HEIRS SAJUDDIN AND 7 ORS.	MR. A K PURKAYASTHA MR. J AHMED MR. S SHARMA MS A HUSSAIN R BEGUM	MR. SURAJIT DAS MR. P P DAS
2	<a href="#">MACApp./261/2024</a> WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> DANDIDHAR DEKA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR S C PANDIT
<b>ORDERS</b>				
3	<a href="#">CRP/80/2024</a> FIXED	RANJIT DAS <b>Versus</b> ANUPAMA DAS AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	MR. K K DEY (R-1,2)
4	<a href="#">I.A.(Civil)/2749/2024</a> WITH LCR, FIXED in <a href="#">MACApp./265/2024</a> <b>WITH</b> <a href="#">MACApp./265/2024</a>	NOMITA RANI DAS @ NAMITA <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.  NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> NOMITA RANI DAS @ NAMITA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI  MR A B DEY (R-1)
<b>HEARING</b>				
5	<a href="#">MACApp./200/2021</a> PART-HEARD, WITH LCR, FIXED  <b>WITH</b> <a href="#">CO/38/2021</a> in <a href="#">MACApp./200/2021</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1416/2021</a> in <a href="#">MACApp./200/2021</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> GURU PADA BHOWMIK AND 2 ORS.  GURU PADA BHOWMIK <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 2 ORS.  ORIENTAL INSURANCE CO. LTD. <b>Versus</b> GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR  MR S DUTTA MR R HAZARIKA MR D KALITA MS. I DAS  MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR R HAZARIKA (R-1) MR. D J KALITA (R-1)  MS. R D MOZUMDAR (r-1) MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
6	<a href="#">MACApp./28/2011</a> WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA

	<b>WITH</b> <a href="#">MC/891/2011</a> in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
7	<a href="#">MACApp./83/2011</a> WITH LCR	NATIONAL INSURANCE CO. LTD., <b>Versus</b> SMTI. DIPTÉE CHOUDHURY and 3 ORS,	MR.S S SHARMA MR.R K BHATRA MR A SAIKIA MR.V SHARMA	MR.M KALITA
8	<a href="#">MACApp./120/2011</a> WITH LCR	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
9	<a href="#">MACApp./198/2011</a> WITH LCR	SANJAY BORKAKOTY <b>Versus</b> PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR. C CHAKRAVARTY (R-2) MR D DAS (R-2) MR B P SARMAH (R-2) B SAHA (R-2) SC, A S T C
10	<a href="#">MACApp./13/2013</a> WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SHAMS UDDIN LASKAR AND ANR.	MS.L SARMA MR.S S SARMA	MR. N ISLAM MR M J QUADIR (R2) MR. K MIRA (R2) MR. T K DEY
11	<a href="#">MACApp./949/2018</a> WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF SRI ANGSHUMAN BORAH HIS LEGAL HEIR SRI ANJAN BORAH AND ANR	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MR. SIDHANT DUTTA MS. P DIHINGIA	MR. P CHOUDHURY(R-1) MS. S KHANIKAR (R-1) MS. P BARUAH (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2599/2022</a> in MACApp./949/2018	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> ANJAN BORAH AND ANR.	MR M CHOUDHURY	
12	<a href="#">MACApp./180/2019</a> WITH LCR, FIXED	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
13	<b>WITH</b> <a href="#">MACApp./10/2019</a> WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/59/2019</a> in MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR
14	<a href="#">MACApp./114/2020</a> WITH LCR, TWO WEEKS	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. RUNU BORAH AND ANR	MS L SHARMA MR. S S SARMA	MR. M C BHATTA MR. D DAS MR. R J DAS
15	<a href="#">MACApp./509/2022</a> WITH LCR, FIXED	NEW INDIA ASSURANCE CO. <b>Versus</b> RAHIMA KHATUN AND 5 ORS.	MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MS. S. MOCHAHARI	MS. R CHOUDHURY (R- 1,2,3) MR. H ALI (R- 1,2,3) B BARMAN (R-6)
16	<b>WITH</b> <a href="#">MACApp./286/2022</a>	RAHIMA KHATUN AND 2 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MS. R CHOUDHURY MR. H ALI MS F N ZAMAN	MR. S DUTTA MS. S. MOCHAHARI MR. B J MUKHERJEE MS S DAS (R4) MS R SAHA B BARMAN (R4)
17	<a href="#">RERA APPEAL/1/2023</a> WITH LCR	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> PADUM DEORI AND ANR	MR. N DEKA MR. M GOGOI	MR S DAS (FOR CAVEATOR)

	<b>WITH</b> <a href="#">I.A.(Civil)/3189/2022</a> in RERA APPEAL/1/2023	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> PADUM DEORI AND ANR.	MR. N DEKA MR. M GOGOI MR A R BAROOAH	
18	<a href="#">CRP(IO)/20/2023</a>	KAMLA DEVI AGARWALLA AND 2 ORS <b>Versus</b> PRODIP BANERJEE	MR. S C KEYAL	MR S KHOOND MS. N BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/106/2023</a> in CRP(IO)/20/2023	KAMLA DEVI AGARWALLA AND 2 ORS <b>Versus</b> PRODIP BANERJEE	MR. S C KEYAL	
19	<a href="#">CRP(IO)/237/2023</a>	JAHARUL HAQUE @ JAHARUL ISLAM <b>Versus</b> FAZAR ALI	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR M RANA
	<b>WITH</b> <a href="#">I.A.(Civil)/570/2023</a> in CRP(IO)/237/2023	FAZAR ALI <b>Versus</b> JAHURUL HAQUE @ JAHURUL ISLAM	MR M RANA	MR. M U MAHMUD
		<b><u>STAY MATTERS</u></b>		
20	<a href="#">CRP(IO)/282/2024</a> FIXED	PALASH PHUKAN <b>Versus</b> MD. ARIF ZAMAN @ RATUL	MR. M DUTTA MR K M BORA	

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
6)	MR. N SHARMA	09-09-2024	To	22-09-2024
7)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
8)	MR. R K BHATRA	15-09-2024	To	20-09-2024
9)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
10)	MR. P P BARUAH	13-09-2024	To	20-09-2024
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13)	MS. B CHOWDHURY	11-09-2024	To	12-09-2024
14)	MS. B M CHETRI	11-09-2024	To	06-11-2024
15)	MR. M SARANIA	12-09-2024	To	12-09-2024
16)	MR. P MAHANTA	13-09-2024	To	14-09-2024
17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,12th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/1023/2016</a> FIXED	NIRUPOMA TALUKDAR and 32 ORS <b>Versus</b> THE UNION OF INDIA and 10 ORS	MR. D M THAKURIA MR A SHARMA MR. T BARUKIAL	GA, ASSAM SC, APDCL MR. N J KHATANIAN R- 11 ASSTT.S.G.I. SC, P C B A
2 <a href="#">WP(C)/3144/2016</a> FIXED, MATTER BE TAKEN IN CAMERA	PANKAJ DAS <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.P HAZARIKA MR.C CHAKRABORTY (MRS. D. GHOSH), AMICUS CURIAE MS.S KAKATI MR.N BORGHAIN MR.R DOLEY	GA, ASSAM C.G.C. MR.J M A CHOUDHURY MR.H GUPTA(R-1) MS. U. DAS, ADDL. SR. GA, ASSAM ASSTT.S.G.I. SC, HEALTH
3 <a href="#">WP(C)/3344/2016</a> FIXED	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P SARMAH MR.D DAS	MR.H BURAGOHAIN SC, PWD ROADS
<b>WITH</b> <a href="#">I.A.(Civil)/442/2016</a> <b>in</b> WP(C)/3344/2016	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P SARMAH MR.D DAS	MR.H BURAGOHAIN SC, PWD ROADS
<b>WITH</b> <a href="#">WP(C)/395/2016</a>	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS	MR.H BURAGOHAIN SC, PWD (ROADS)
5 <a href="#">WP(C)/1795/2019</a> FIXED	SMT. BIMALA DEVI SAHEWALLA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR B D DAS (SR. COUNSEL) GA, ASSAM MR. A C BURAGOHAIN (R4) MRS. B GOGOI MR. H. BURAGOHAIN (R4) MR. A SARMAH MR. M K SHARMA MS. R M DEKA (SC, JORHAT MUNICIPAL BOARD)

	<b>WITH</b> <a href="#">I.A.(Civil)/1780/2019</a> in WP(C)/1795/2019	KRISHNA GOGOI <b>Versus</b> BIMALA DEVI SAHEWALLA AND 3 ORS	MR H BURAGOHAIN MR. A C BURAGOHAIN	GA, ASSAM MR. A CHETIA MD. ASLAM
6	<b>WITH</b> <a href="#">Cont.Cas(C)/426/2020</a>	KRISHNA GOGOI <b>Versus</b> BIMALA DEVI SAHEWALLA	MRS. B GOGOI MR. M K SHARMA	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA
7	<a href="#">WP(C)/2608/2019</a> FIXED	TRIBENI METALLOYS PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR. S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL
8	<a href="#">WP(C)/6948/2019</a> FIXED	CHIRUKANDI JAMA MASJID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S M T CHISTIE MR. S BORA	GA, ASSAM SC, REVENUE
9	<a href="#">WP(C)/3852/2021</a> FIXED	M/S RAMKY- TK JV <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, TAXES
10	<b>WITH</b> <a href="#">WP(C)/3767/2020</a>	M/S RAMKY TK JV <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I. SC, FINANCE DEPTT. SC, TAXES
11	<a href="#">WP(C)/1634/2023</a> FIXED	M/S NATIONAL PLASTO MOULDING <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
12	<a href="#">WP(C)/2157/2023</a> FIXED	BHOK SING PATOR ALIAS BHOG SING LALUNG AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/5995/2023</a> FIXED	ABDUL BATEN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
14	<a href="#">WP(C)/1706/2022</a> FIXED	OMAR ALI SK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
<b>HEARING</b>				
15	<a href="#">WP(C)/2779/2013</a>	CANDID DRUG DISTRIBUTORS and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.I CHOWDHURY MR.P N GOSWAMI MR.N J KHATANIAR MR.D DAS MR.P SENGUPTA MR.I LAHIRI	DR.ASHOK SARAF GA, ASSAM MR.B D GOSWAMI MR.A TALUKDAR MR.A GOYAL MR.M DAS MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH MRR BARMAN
	<b>WITH</b> <a href="#">MC/2508/2013</a> in WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.P SENGUPTA MR.I LAHIRI	GA, ASSAM
16	<a href="#">WP(C)/1112/2015</a> WITH LCR, FIXED	AKHIL BHARATIYA CHAH MAZDOOR SANGHA <b>Versus</b> THE MANAGEMENT OF M/S BHOOTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID

17	<a href="#">WP(C)/2216/2017</a>	BHABA DOLLEY and 11 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. S M RAHMAN MR.M ALI MR H HOQUE	GA, ASSAM
18	<a href="#">WP(C)/4411/2017</a>	MRINMOY MAZUMDER and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.D K SARMAH MS.A TALUKDAR MR.H BORAH	DR.B AHMED(SC, CO-OP.) GA, ASSAM
<b>WITH</b>				
19	<a href="#">Cont.Cas(C)/570/2016</a>	MRINMOY MAZUMDER <b>Versus</b> MOLOY BORA IAS and 3 ORS	MS.A TALUKDAR MR.S ROY MR.D K SHARMA MR.M H LASKAR MR.H BORA MR. S ALAM	MS.P DAS(R-3) MR.J M A CHOUDHURY(R-3) MR.A B T HAQUE(R-3) MS.P DAS(R-3)
<b>WITH</b>				
20	<a href="#">WP(C)/5323/2017</a>	SIRAJUN NESSA BARBHUIYA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 15 ORS.	MR.B CHAKRABORTY MS.P UPAMANYU	SC, CO-OP.
WITH WP(C)/5574/2016 (D/O), WP(C)/5577/2016 (D/O)				
21	<a href="#">WP(C)/4782/2017</a>	UTPAL KALITA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.S C BISWAS MR.R MAJUMDAR MR. J ROY MRS.J BORAH MR.D BANIA	GA, ASSAM
<b>WITH</b>				
<a href="#">I.A.(Civil)/1948/2019</a> in WP(C)/4782/2017		THE STATE OF ASSAM AND ANR <b>Versus</b> UTPAL KALITA	ADDL. SR. GA, ASSAM	MR. S C BISWAS MR. R MAZUMDAR MR. D BANIA
22	<a href="#">WP(C)/3403/2019</a>	PRADIP SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	GA, ASSAM SC, REVENUE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
6)	MR. N SHARMA	09-09-2024	To	22-09-2024
7)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
8)	MR. R K BHATRA	15-09-2024	To	20-09-2024
9)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
10)	MR. P P BARUAH	13-09-2024	To	20-09-2024
11)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,12th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2679/2024</a> FIXED	GAJI RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
2	<a href="#">Bail Appln./2733/2024</a>	BUDDHAJIT KALITA @ RAHUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K THAKUR MS J A RAHMAN B ALI SK MS. P. NAIDING	PP, ASSAM
3	<a href="#">Bail Appln./2734/2024</a>	RAJIB SARMA <b>Versus</b> THE STATE OF ASSAM	D BARUAH	PP, ASSAM
4	<a href="#">Bail Appln./2743/2024</a> B/O	MAHMUDUL HASSAN @ MAHMUDUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
5	<a href="#">Bail Appln./2744/2024</a> B/O	MAHMUDUL HASSAN @ MAHMUDUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
6	<a href="#">Bail Appln./2748/2024</a>	ABDUL HASIM KHAN @ MD ABDUL HASIB KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">AB/2406/2024</a>	HASIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
8	<a href="#">AB/2411/2024</a>	BAIBHAB BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	PP, ASSAM
9	<a href="#">AB/2412/2024</a>	SHYAMAL BORA <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S RAHMAN MR I A HAZARIKA	PP, ASSAM
10	<a href="#">AB/2419/2024</a>	SEMIMUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR M HOQUE MR. A AHMED MS J BEGUM	PP, ASSAM

**ADMISSION**

11	<a href="#">Crl.Pet./402/2021</a> WITH LCR 1 FILE, FIXED	AJIJUR RAHMAN LASKAR @ FOKRUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. S C BISWAS (R-2) MS A DAS (R-2) MS. J GHOSH (R-2) PP, ASSAM
12	<a href="#">Crl.Rev.P./460/2023</a> B/O	BHABEN KONCH <b>Versus</b> THE STATE OF ASSAM AND AND	MR. S MUNIR MR. M ALI MS. L ISLAM	MR. M KALITA (R-2) MR. N M DAS (R-2) MR. J HATIMURIA (R-2) PP, ASSAM
13	<a href="#">Crl.Rev.P./235/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SAMSUTDDIN AHMED @ SAMSUDDIN AHMED @ BOGA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN MR R L CHUTIA	PP, ASSAM
14	<a href="#">Crl.Pet./797/2024</a> FIXED	TRIPLE I ACHUMI TRADERS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
15	<a href="#">Crl.Pet./974/2024</a> FIXED	KRISHNA KANWAR KADEL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
16	<a href="#">Bail Appln./1428/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ANITA ROY <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH J DASGUPTA MR P J DUTTA	PP, ASSAM
17	<a href="#">Bail Appln./2109/2024</a> WITH CASE RECORD(SCANNED COPY) , FIXED	HABIB AHMED <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
18	<a href="#">Bail Appln./2188/2024</a> FIXED	MD. ALAMIN HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM
19	<a href="#">Bail Appln./2305/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
20	<a href="#">Bail Appln./2396/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SATYA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM
21	<a href="#">Bail Appln./2485/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JINTUMONI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U J SAIKIA S BARO	PP, ASSAM
22	<a href="#">Bail Appln./2494/2024</a> FIXED	GOPI NATH SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI MR. R I DEWAN	PP, ASSAM
23	<a href="#">Bail Appln./2595/2024</a> FIXED	GOPI NATH SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
24	<a href="#">Bail Appln./2647/2024</a> FIXED	SAJIDUL HOQUE LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
25	<a href="#">Bail Appln./2674/2024</a> FIXED	AMIR ALI @ KALIA <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
26	<a href="#">Bail Appln./2704/2024</a> FIXED	SMTI. RULA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	PP, ASSAM
<b>BAIL HEARING</b>				
27	<a href="#">AB/80/2024</a> FIXED	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
28	<a href="#">AB/1175/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NOJIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
29	<a href="#">AB/1622/2024</a> WITH OFFICE NOTE, FIXED	MILAN RAY @ HULUNG <b>Versus</b> THE STATE OF ASSAM AND ANR	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM

30	<a href="#">AB/2043/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	WAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
31	<a href="#">AB/2096/2024</a> FIXED	PAYAL RAY BAGLARI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK MS. P. NAIDING	PP, ASSAM
32	<a href="#">AB/2139/2024</a> FIXED	TAHER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
33	<a href="#">AB/2220/2024</a> FIXED	REZABUL HOQUE @ REZABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
34	<a href="#">AB/2233/2024</a> WITH OFFICE NOTE, FIXED	ABU BOKKAR SIDDIQUE @ BAKKAR MASTER AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
35	<a href="#">AB/2250/2024</a> WITH OFFICE NOTE, FIXED	DHARMENDRA SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
36	<a href="#">AB/2276/2024</a> FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR R A AHMED MR M AHMED MR B ISLAM	PP, ASSAM
37	<a href="#">AB/2295/2024</a> FIXED	REJABUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM
38	<a href="#">AB/2313/2024</a> WITH OFFICE NOTE, FIXED	MOMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
39	<a href="#">AB/2323/2024</a> FIXED	SOMEJ ALI @ SAMEJ ALI <b>Versus</b> THE STATE OF ASSAM	MS A BEGUM S. M. ZINNA	PP, ASSAM
40	<a href="#">AB/2340/2024</a> FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM,	MR. S MUNIR MR. A AWAL MR. A.H. MONDAL	PP, ASSAM
<b><u>ORDERS</u></b>				
41	<a href="#">Crl.A./46/2022</a> WITH LCR 4 FILES, FIXED	BRAJEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. D SAIKIA	MR. J KALITA (R-2,3) MR D KALITA (R-2,3) MS. S. KAR (R-2,3) PP, ASSAM
42	<a href="#">I.A.(Crl.)/458/2024</a> FIXED <b>in</b> Crl.A./3905/2024	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./3905/2024</a> (Filing Number)	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	
	<b>WITH</b> <a href="#">I.A.(Crl.)/3907/2024</a> (Filing Number)	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	
43	<a href="#">I.A.(Crl.)/564/2024</a> WITH LCR 2 FILES(SCANNED COPY), B/O <b>in</b> Crl.Rev.P./434/2023	SADDAM HUSSAIN, <b>Versus</b> AMINA KHATUN	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN U U KHAN	MS S MEDHI MR. A ALI MS. M KHATUN
	<b>WITH</b> <a href="#">Crl.Rev.P./434/2023</a>	SADDAM HUSSAIN <b>Versus</b> AMINA KHATUN	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN U U KHAN	MS S MEDHI MS S MEDHI MR A ALI MS. M KHATUN
44	<a href="#">Crl.Pet./1011/2024</a> FIXED	CHAMPAK SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K SARMA MR H DAS	PP, ASSAM

45	<a href="#">Crl.Pet./1108/2024</a> FIXED	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
<b>HEARING</b>				
46	<a href="#">Crl.A./143/2011</a> WITH LCR 7 FILES, FIXED	MUKUL DAS AND ANR <b>Versus</b> STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
47	<b>WITH</b> <a href="#">Crl.A./131/2011</a>	SANJIB DAS <b>Versus</b> STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY	PP, ASSAM
48	<b>WITH</b> <a href="#">Crl.A./140/2011</a>	DILIP DAS <b>Versus</b> THE STATE OF ASSAM	MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI	PP, ASSAM
49	<a href="#">Crl.A./144/2011</a> WITH LCR 4 FILES, FIXED	TAJIMA BIBI <b>Versus</b> STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE	PP, ASSAM
50	<a href="#">CRL.A(J)/51/2023</a> 3 Y 8 M 18 D :WITH LCR 4 FILES, P.B.-1, FIXED	ADMON KUJUR <b>Versus</b> THE STATE OF ASSAM	MR. DIKSHIT GOGOI (AMICUS CURIAE)	MR. S C BISWAS (R-2) MS A DAS (R-2) MS. U NANDA (R-2) MR. A K DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
6)	MR. N SHARMA	09-09-2024	To	22-09-2024
7)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
8)	MR. R K BHATRA	15-09-2024	To	20-09-2024
9)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
10)	MR. P P BARUAH	13-09-2024	To	20-09-2024
11)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
12)	MR P C DEY	12-09-2024	To	13-09-2024
13)	MS. B CHOWDHURY	11-09-2024	To	12-09-2024
14)	MS. B M CHETRI	11-09-2024	To	06-11-2024
15)	MR. M SARANIA	12-09-2024	To	12-09-2024
16)	MR. P MAHANTA	13-09-2024	To	14-09-2024
17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,12th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2728/2024</a>	BIPIN CH DAS <b>Versus</b> THE STATE OF ASSAM	MR. K SINGHA MS. B BORO M DEVI	PP, ASSAM
2	<a href="#">Bail Appln./2730/2024</a>	KHODEJA KHATUN @ KHATEZA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/2125/2024</a> FIXED	TAPASH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">I.A.(CrI.)/623/2024</a> BA 2011/2024(D/O) in Bail Appln./2011/2024	ELISAR PYNGROPE @ ELISAR POINGROPE <b>Versus</b> THE STATE OF ASSAM	A. K. KANU	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
6)	MR. N SHARMA	09-09-2024	To	22-09-2024
7)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
8)	MR. R K BHATRA	15-09-2024	To	20-09-2024
9)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
10)	MR. P P BARUAH	13-09-2024	To	20-09-2024
11)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
12)	MR P C DEY	12-09-2024	To	13-09-2024
13)	MS. B CHOWDHURY	11-09-2024	To	12-09-2024
14)	MS. B M CHETRI	11-09-2024	To	06-11-2024
15)	MR. M SARANIA	12-09-2024	To	12-09-2024



16)	MR. P MAHANTA	13-09-2024	To	14-09-2024
17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,12th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2725/2024</a>	MD ISLAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
2	<a href="#">Bail Appln./2727/2024</a>	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM
3	<a href="#">Bail Appln./2738/2024</a>	KRISHNA RAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
4	<a href="#">Bail Appln./2749/2024</a>	MOIDUL ISLAM SARKAR <b>Versus</b> STATE OF ASSAM	MR. B HALDAR MS S. BASAK MR B KARDONG	PP, ASSAM
<b>MOTION</b>				
5	<a href="#">Crl.Pet./1082/2024</a> FIXED	JIYABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	PP, ASSAM
6	<a href="#">AB/2404/2024</a>	NAJIMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
7	<a href="#">AB/2407/2024</a>	HABIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
8	<a href="#">AB/2408/2024</a>	MD. HASMAT ALI <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN MR. M I HUDA S AHMED	PP, ASSAM
9	<a href="#">AB/2409/2024</a>	MOTALEB @ ABDUL MOTALEB MONDAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A S AKAND AKBOR MOZUMDER	PP, ASSAM
10	<a href="#">AB/2410/2024</a>	JEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MS. A SULTANA	PP, ASSAM

11	<a href="#">AB/2415/2024</a>	AMINUL ISLAM AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
12	<a href="#">AB/2418/2024</a>	MOFIZUL ALI @ MOFIZUL HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI B BARMAN	PP, ASSAM
13	<a href="#">AB/2420/2024</a>	RAMDEV CHOUHAN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
14	<a href="#">AB/2421/2024</a>	RONY DAS <b>Versus</b> STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
15	<a href="#">AB/2422/2024</a>	SWMKHWR BARO AND ANR <b>Versus</b> THE STATE OF ASSAM	S BARO MS. S R KALITA	PP, ASSAM
<b>ADMISSION</b>				
16	<a href="#">Crl.Pet./1022/2023</a> WITH LCR 4 FILES(SCANNED COPY), FIXED	SARADINDU CHAKRABARTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. A DAS	MR. K N CHOUDHURY (R-2) MS. K KALITA (R-2) MS. N MAHANTA (R-2) N GAUTAM (R-2) PP, ASSAM
17	<a href="#">Crl.Pet./767/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	MD. JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
18	<a href="#">Bail Appln./2411/2024</a> FIXED	KHAIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
19	<a href="#">Bail Appln./2588/2024</a> FIXED	SOHIDUR SK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
20	<a href="#">Bail Appln./2589/2024</a> FIXED	NOJRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
21	<a href="#">Bail Appln./2591/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KAJAL DEBNATH <b>Versus</b> THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
22	<a href="#">Bail Appln./2640/2024</a> FIXED	AIJAL ALI @ SABDAN <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE	PP, ASSAM
<b>BAIL HEARING</b>				
23	<a href="#">AB/1225/2024</a> FIXED	MANOWAR HUSSAIN @ MANOWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
24	<a href="#">AB/1508/2024</a> FIXED	RAJDEEP DAS <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR N BARMAN MR N MILI	PP, ASSAM
25	<a href="#">AB/1747/2024</a> FIXED	ANOWAR HUSSAIN @ BULUN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR H DAS D BARUAH PP, ASSAM
<b>WITH</b>				
26	<a href="#">AB/1749/2024</a>	AHMED ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

27	<a href="#">AB/1751/2024</a> FIXED	SURMAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH DR. JAYOSHREE DAM	PP, ASSAM
28	<a href="#">AB/1825/2024</a> FIXED	ROFIQUL ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
29	<a href="#">AB/1873/2024</a> FIXED	ANIL UJIR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
30	<a href="#">AB/1892/2024</a> FIXED	AI SHAHID AHMED @ AI SAYEED AHMED @ RAHUL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR A BASUMATARY	MR. A CHOUDHURY(INFORMANT) MR S ISLAM(INFORMANT) MS. A KAUSHAR(INFORMANT) PP, ASSAM
31	<b>WITH</b> <a href="#">AB/1990/2024</a>	MUSTAFIJUR RAHMAN @ MUSTAFA MANIRUZZAMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR A BASUMATARY	PP, ASSAM
32	<a href="#">AB/1923/2024</a> FIXED	SHAHIDUL KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM
33	<a href="#">AB/2001/2024</a> FIXED	NURJAMAL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR. N BARDOLOI	MR F HAQUE(INFORMANT) PP, ASSAM
34	<a href="#">AB/2170/2024</a> FIXED	REJEK ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
35	<a href="#">AB/2189/2024</a> FIXED	BASUMATI BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	R DAS MS. M BEGUM MR. R I MONDAL	PP, ASSAM
36	<a href="#">AB/2243/2024</a> FIXED	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
37	<a href="#">AB/2332/2024</a> FIXED	RABBANI ALI @ RABBANI SK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<b>ORDERS</b>				
38	<a href="#">I.A.(CrI.)/347/2021</a> BA 1161/2021(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE <b>in</b> Bail Appln./1161/2021	BISHNU PRASAD NEOG <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
39	<a href="#">I.A.(CrI.)/594/2023</a> WITH OFFICE NOTE, LCR 3 FILES, P.B.-1, FIXED <b>in</b> CrI.A./245/2023 <b>WITH</b> <a href="#">CrI.A./245/2023</a>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
40	<b>WITH</b> <a href="#">CrI.A./228/2023</a> <u>1 Y 3 M 15 D</u>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
41	<a href="#">CrI.A./83/2024</a> WITH LCR 6 FILES, FIXED	MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR. BOBY HATIMURIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/286/2024</a> <b>in</b> CrI.A./83/2024	BOBY HATIMURIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM
42	<a href="#">CrI.Pet./853/2024</a> FIXED	MD. LATIF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MS S DEV MR J MAHANTA MS R ALI	PP, ASSAM
<b>HEARING</b>				
43	<a href="#">CrI.Rev.P./236/2011</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	MRS. FERDAUSI RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.A ROSHID MD.S ISLAM MR.A MOBARAQUE	MR.M U MONDAL MR.A WAHAB MD.S ALI PP, ASSAM
44	<a href="#">CrI.A./173/2012</a> WITH LCR 6 FILES, FIXED	ROSHAN ALI and 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MS.S K NARGIS	PP, ASSAM
45	<b>WITH</b> <a href="#">CrI.A./181/2012</a>	ABDUL MANNAF <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MS.S K NARGIS	PP, ASSAM
46	<a href="#">CrI.A./216/2012</a> WITH LCR 7 FILES, FIXED	ALIM UDDIN and 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.S C BISWAS MR.M HAQUE MR.A Y CHOUDHURY MR.F U BORBHUYA MR A SAIKIA MR.M R HAZARIKA	PP, ASSAM
47	<a href="#">CrI.A./241/2012</a> WITH LCR 5 FILES, FIXED	SANTOSH KALITA <b>Versus</b> THE STATE OF ASSAM	MR.A KHANIKAR MRS.P BORA	PP, ASSAM
48	<a href="#">CrI.Pet./373/2013</a> FIXED	LAL CHAND AGARWALA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	<b>WITH</b> <a href="#">CrI.M.C./676/2014</a> <b>in</b> CrI.Pet./373/2013	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> LAL CHAND AGARWALA	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
49	<b>WITH</b> <a href="#">CrI.Pet./226/2013</a>	MD. GIASUDDIN AHMED and ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I
50	<b>WITH</b> <a href="#">CrI.Pet./372/2013</a>	JAYDEV DAS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR.M K CHAKRAVORTTY MR.Z ARAFAT MR.P I JOSE	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	<b>WITH</b> <a href="#">CrI.M.C./516/2013</a> <b>in</b> CrI.Pet./372/2013	JAYDEV DAS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	SC, CBI
	<b>WITH</b> <a href="#">CrI.M.C./677/2014</a> <b>in</b> CrI.Pet./372/2013	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> JOYDEV DAS	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY

51	<a href="#">Crl.Pet./844/2013</a> FIXED	DIBENDU JYOTI KAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGHAIN PP, ASSAM
52	<a href="#">Crl.Pet./69/2021</a>	ROJIBON NESSA AND 2 ORS. <b>Versus</b> REJABUDDIN AHMED	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. M U MONDAL MR. A WAHAB MR. A AHMED MD. I H KHAN MR. I U CHOWDHURY MR A ALIM SK PP, ASSAM
53	<a href="#">Crl.Pet./154/2022</a>	JAYANTAJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R SENSUA MR D BORAH M. A. OASIS	PP, ASSAM
54	<a href="#">Crl.A./303/2023</a> WITH LCR 4 FILES	PROMUD YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. D GOGOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM

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2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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12)	MR P C DEY	12-09-2024	To	13-09-2024
13)	MS. B CHOWDHURY	11-09-2024	To	12-09-2024
14)	MS. B M CHETRI	11-09-2024	To	06-11-2024
15)	MR. M SARANIA	12-09-2024	To	12-09-2024
16)	MR. P MAHANTA	13-09-2024	To	14-09-2024
17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,12th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6661/2019</a> BY SLIP	MANASH KUMAR SHARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, HIGHER EDU
2	<a href="#">WP(C)/2106/2023</a> BY SLIP	DR. TAPAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M NATH MR. A BHATTACHARJEE D J CHAKMA	SC, AG SC, HEALTH
<b>ORDERS</b>				
3	<a href="#">WP(C)/1721/2022</a> BY SLIP	KABITA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, REVENUE
4	<a href="#">Review.Pet./101/2024</a> IN WP(C)/867/2014 (D/O), BY SLIP	SARIFUDDIN AHMED <b>Versus</b> THE ASSAM CO OPERATIVE APEX BANK LTD AND ANR	MR. S KATAKI MS. R DUTTA	SC, APEX BANK
5	<a href="#">Review.Pet./123/2024</a> FIXED, IN WP(C)/4597/2023 (D/O)	DIPALI BOSUMATARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
<b>HEARING</b>				
6	<a href="#">WP(C)/7324/2013</a> FIXED (HEARD AT LENGTH)	GROUP M MEDIA INDIA PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
7	<a href="#">WP(C)/1421/2014</a> FIXED	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY

8	<a href="#">WP(C)/4703/2018</a>	SURJYAJIT SAIKIA AND 40 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14, 16,18,22,24- 28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
9	<b>WITH</b> <a href="#">WP(C)/7088/2015</a>	UPEN KUMAR SAHA and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
10	<b>WITH</b> <a href="#">WP(C)/7225/2015</a>	MRS. TULIKA DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R- 1&3) SC, FINANCE(R-2)

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